1951

RAJYA SABHA

Monday, the 5th August, 1968/jj/A 14*A Sravana, 1890 {Saka)

The House met at eleven of the clock, THE DEPUTY CHAIRMAN in the Chair.

MEMBER SWORN

Shri Rizak Ram (Haryana)

ORAL ANSWERS TO QUESTIONS

REORGANISATION OF PUBLIC SECTOR STEEL PLANTS

*297. SHRI A. G. KULKARNI : f SHRI N. R. MUNISWAMY :

Will the Minister of STEEL, MINES AND METALS be pleased to state:

- (a) whether the reorganisation plan of the Public Sector Steel Units is now complete;
- (b) if so, what are the details of the reorganisation scheme; and
- (c) whether Government have finally decided upon the selection of the Chairman of the Hindustan Steel Ltd.?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI): (a) and (b) The details of the Management Reorganisation of Hindustan Steel Limited are contained in the Statement of the Minister for Steel, Mines and Metals which was laid on the Table of the House on the 20th March, 1968. The question of the re-constitution of the Board in terms of this Statement is under the active consideration of Government.

(c) The new Chairman of Hindustan Steel Limited joined on 29th May, 1968.

Shri A. G. KULKARNI: These public sector units have got a pride of place in our public sector and their utter failure to show results has really created a frustration. In view of this may I know from the Government whether the Government have thought over this? And what are the reasons

for the change in policy? In 1963 Mr. C. Subramaniam announced a policy and on 20th March 1968 another policy has been enunciated. May I know what led them to change the policy and whether while changing the policy the Government has taken into consideration the maladies which are inbuilt in the steel sector like high inventory, bureaucratic management of lack of imagination in product diversification?

Io Ouestions

SHRI P. C. SETHI: Madam, the Board of Directors of the Hindustan Steel Ltd. was reorganised in 1963 find later on this question was again reviewed once by the Public Undertakings Committee and its 28th Report was placed on the Table of the House. Secondly the Pande Committee also reviewed this question and their Report is also available. In 1967 we had the Administrative Reforms Commission's Report and they also suggested certain changes. Fourthly the former Steel Minister visited the U. K. and studied the structure of their Steel Companies and Corporations. In view of all these, particularly in view of the 28th Report of the Public Undertakings Committee this reorganisation has been undertaken and on account of this reorgnisation there will be a full-time Chairman and two full-time Deputy Chairman and three functional Directors besides other members of the Board of Directors. This was necessitated in view of the change in emphasis from production on tonnage basis, to the consumer sensitiveness and to effect economics in the plants. It is, true. Madam, that the Hindustan Steel Ltd. has not shown results as desired and these changes are contemplated with a view to effect economies and have more effective budgetary control.

SHRI N. R. MUNISWAMY: Madam. the Minister has mentioned the structural changes. In view of these structural changes I want to know how far they have been able to succeed in infusing efficiency in the management in order to meet the challenges of the new conditions that are coming up because of the heavy losses incurred by these production units

SHRI P. C. SETHI: I have already said, Madam, that the Chairman has

[†]The question was actually asked on the floor of the House by Shri A. G. Kulkarni.

¹⁻¹⁹R.S./68